

Annexure-5: Operational Creditors- Government Dues

Name of the corporate debtor: Dynamic Shells India Pvt.Ltd. : Date of commencement of liquidation: 23.09.2019 ; List of stakeholders effectively as on 15.03.2021 . However, Modification allowed vide order dated 05.01.2026- (Order Attached)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)				% share in total amount of claims admitted
1	The office of Dy. Excise & Taxation Commissioner (ST) , Rewari 292-L, Model Town, Rewari	state Government	VAT: TIN: 06832707205	27.09.2019	7,29,26,641	7,29,26,641	Outstanding VAT- Rs.6,45,62,016 and Rs. 83,64,625 interest thereon, Secured by inactment of act		Not mentioned in claim form			amount under surety , if any there	
2	ESIC-SRO- Gurgaon (Haryana) -122001	Central Government st. bodhy		20.09.2019	3,900	3,900	ESIC contribution						
Total					7,29,30,541	7,29,30,541							

SD/- Ashok Kumar Gupta
Liquidator OF Dynamic Shells (India) Pvt. Ltd. -